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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 49 /2015-2020

Dated 17th December, 2015

Subject: Fixation of Standard Input Output Norms A1663 for Rubber Products (Import Item No. 10 under Miscellaneous Chemical) in the Handbook of Procedure Vol. II – reg.

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby notifies the amendment in item No. 10 of the SION A1663, in the Handbook of Procedure Vol. II as under:

SION No.	Export Item	QTY	S. No	Import Item	Existing Quantity	Amended Quantity
A1663	All Types Steel Truck Radial Tyres (Tube Type)	100 kgs	10	Miscellaneous Chemicals viz. Microcrystalline wax, Resorcinol, Paraffin Wax, Pigments, Softners, Sulphur, Stearic Acid, Process Oil, Dip Chemicals, Mould Release agents, Tackifiers.	‘NIL’	6.6425 Kg

Effect of this Public Notice: Quantity of import item at S. No. 10 of SION A1663 has been specified in addition to the value-wise limit already prescribed in S.No. 8 of General Notes for all export product groups.

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